

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

44

T.C.P No. 74/(MAH)/2010
CA No.

CORAM:

Present:


SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: M. C. Chemicals & Anr.
V/s.
Behram Chemicals Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
44	Mantul Bajpai 1/b Tuls Cooper Petitioner	Associate	

Archan Shah
1/b Rajani Associates for R9. 

ORDER

TCP No. 74/397-398/NCLT/MB/MAH/2010

List this matter as stated in the earlier Order, i.e. on 31.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)